

DIVISION BENCH  
COURT - I

**O-241**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/158(KB)2023

IN

C.A.(CAA)/125(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> APRIL 2024.**

IN THE MATTER OF	NICE DEALERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

For the Petitioner

Mr. Jitendra Patnaik, Adv.

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

**O R D E R**

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the petitioner seeks ten days time to file rejoinder to the report of RD.
3. Post the matter thereafter on **08.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**